

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) The total amount spent by the Centre during the 6th Plan for the development of backward areas in

the country was Rs. 2059.68 crores. The details of the approved outlay and expenditure under various programmes were as under :

(Rs. crores)

	Approved outlay	Expenditure
(i) Area Development Programmes :		
(a) Desert Development Programme (DDP)	94.85	73.55
(b) Drought Prone Area Programme (DPAP)	404.30	335.58
(c) Hill Area incl. Western Ghats Development Programme (HADP)	560.00	555.65
(d) North Eastern Council (NEC) Programme	340.00	381.15
(e) Tribal Areas Programme	485.00	485.00
(ii) Incentive Schemes for Industrially Backward Areas	228.75	228.75
	2112.90	2059.68

(b) The physical achievements in programmes for development of backward areas are always not quantifiable. As a result the financial expenditure is normally considered to be a broad indication of physical achievements as well. Accordingly 97.48% of the target was achieved.

(c) No, Sir. The backward areas have received adequate attention. This will be continued during the 7th Plan as well.

(d) Does not arise.

Organisations Receiving Foreign Contributions

3470. SHRI ATISH CHANDRA
SINHA :
SHRI HUSSAIN DALWAI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some associations and persons having cultural, economic, educational, religious or social programmes, have received foreign contributions during the last three years;

(b) if so, the details of such associations and persons the amount of foreign contributions, the sources from which and the manner in which such contributions were received and the purpose for which and the manner in which such foreign contributions were utilised by such associations and persons;

(c) the irregularities, if any, in such cases; and

(d) whether Government are aware of the institutions receiving foreign contribution even though those institutions are not registered with Government and if so, the details thereof and action taken and proposed against them ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) Yes, Sir.

(b) The material required for reply involves more than 10,000 (ten thousand) associations which received foreign contributions during the last three years and thus the reply with the required details will be so voluminous that it may not be feasible to lay it on the table of the House. However, in case the Hon'ble Member desires to have the information in respect of any particular association/institution, the same could be furnished.

(c) Few cases involving suspected violation of the Foreign Contribution (Regulation) Act, 1976 have come to the notice of Government and there are under investigation.

(d) During the last three years i.e. 1982, 1983 and 1984, registration of the associations/institution under the Foreign Contribution (Regulation) Act, 1976 was not required for receipt of foreign contribution.

Ex-Servicemen's Problem

3471. SHRI K.P. UNNIKRISHNAN: Will the Minister of DEFENCE be pleased to state:

(a) whether the Ex-Servicemen have been representing to the Ministry for defining the term 'Ex-Servicemen' to ensure the benefits of new policy of reservation;

(b) whether a high powered Committee on Ex-Servicemen's problems have already accepted the need for re-defining the term; and

(c) the action taken by the Ministry thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) to (c). The re-

commendation of the High level Committee on Problems of Ex-servicemen on the definition of 'Ex-servicemen' has been examined by the Government and accepted in principle. Necessary notification in this regard will be issued by the Department of Personnel and Training.

[Translation]

Appointment of Scientists in Bureau of Police Research

3472. SHRI JITENDRA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government had constituted the Police Research and Development Bureau in August, 1970 to make use of science and technology in the working of the police system and techniques;

(b) if so, whether besides police officers, criminologist and scientists have also been given appointment in this bureau; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) to (c). A copy of the Government of India, Resolution No. 8/135/68-P. I (Pers. I) dated 28th August, 1970 regarding setting up of a Bureau of Police Research and Development is given in the Statement below. Besides Police Officers, Scientists in the grade of Director, Deputy Director, Assistant Director, Senior Scientific Officers and Research Officer with degree in Criminology have been appointed in the Bureau.

Statement

No. 8/135/68-P. I (Pers. I)
Government of India
Ministry of Home Affairs
New Delhi-1, the 28th August, 1970

Resolution

The Govt. of India have from time to time taken steps for the modernisation of